

*[English]***Training to Women in CRPF**

6766. SHRI N. DENNIS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the training provided to the women in the Central Reserve Police Force; and

(b) the difference if any in training given to men and women in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Training curriculum for the women Constables in CRPF is as under:

1. Physical Training, Yoga, Unarmed Combat.
2. Foot Drill, Rams Drill.
3. Weapons training.
4. Riot Drill and Tear smoke handling.
5. Police public relations.
6. Protection to weaker sections of society.
7. First-aid, hygiene and sanitation.
8. Fire fighting, rescue and relief operation.
9. Map reading, Road marching, Law, CRPF. Act and Rules.
10. General awareness of Indian history, Human psychology, General knowledge, etc.
11. Handling of women activists.

demonstrators, frisking/searching of ladies, handling of LMG and minor field craft & tactics.

(b)

1. The duration of the training period for women Constables is less than that of men Constables.
2. The stress on training of women Constables is on indoor activities while that for men Constables is on outdoor activities.
3. Training for women Constables in weapon handling is less rigorous than that for men Constables.
4. Training curriculum for men Constables include additional steps like jungle training, filed engineering, airport security, jail security, VIP security, etc.
5. Training of women Constables is oriented more towards handling of women activists, demonstrators, etc.

Performance of Shipping lines in International Trade

6767. SHRI M.M. PALLAM RAJU: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of the major Indian shipping companies and the number of their fleet that are operating in India and for overseas trade:

(b) the competitive performance of our shipping lines in international trade in terms of service, reliability and costs;

(c) the existing facilities that are being improved to give the Indian operators a

competitive edge in the international market; and

(d) whether the revenues being earned from operations in the international market are showing an upward trend?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) The information is given in the attached Statement.

(b) No comparative analysis of the

performance of Indian shipping companies vis-a-vis foreign shipping companies is available primarily due to the absence of data pertaining to foreign flag ships.

The Indian shipping Companies have, however, been competing successfully with foreign shipping companies in the international market. This is evident from the increasing volume of overseas traffic lifted by Indian vessels as indicated in the table below:

<i>Year</i>	<i>Total Overseas Traffic (Million Tonnes)</i>	<i>Traffic Lifted by Indian Ships (Million Tonnes)</i>
1	2	3
1955-56	17.43	1.13
1975-76	61.95	21.76
1985-86	86.35	29.95
1987-88	88.07	34.30
1988-89	101.95	34.63

(c) The Government has adopted several measures to assist the Indian operators to make them more competitive in the international market. These measures include:

- (i) Grant of fiscal incentives
- (ii) Streamlining of licensing procedures has enabled quicker ship acquisition in the fluctuating international markets.
- (iii) Cargo preference for Indian owners by Transchart in the movement of bulk cargoes.
- (iv) Simplification of the procedure for

scrapping of ships.

- (v) Modification of pari-passu obligation.
- (vi) Encouragement for acquisition of modern, fuel efficient ships.
- (vii) Financial incentives through interest subsidies.
- (viii) Construction of new port of Nhava Sheva and improvements in port infrastructure and cargo handling facilities in other ports.
- (d) Yes, Sir. The operating earnings

during the last 3 years by 16 Private Sector Shipping Companies and Shipping Corporation of India are given below:

(Rs. in crores)

<i>Year</i>	<i>16 Private Shipping companies</i>	<i>Shipping Corporation of India</i>
1	2	3
1986-87	Rs. 367.88	Rs. 703.24
1987-88	Rs. 431.73	Rs. 808.05
1988-89	Rs. 556.34	Rs. 846.18*

*(Provisional figures converted for 12 months)

STATEMENT

Details of the number of the Major Shipping Companies and the number of their fleet that are operating in India and for overseas trade (as on 31.12.1989)

<i>Sl. No.</i>	<i>Name of the company</i>	<i>Number of Ships</i>	
		<i>Coastal</i>	<i>Overseas</i>
1	2	3	4
1	Shipping Corporation of India	24	102
2.	Oil and Natural Gas Commission	239	—
3.	Great Eastern Shipping Company Ltd.	4	29
4.	Essar Shipping Company Ltd.	15	7
5.	India Steamships Ltd.	—	18
6.	Scindia Steam Navigation Company	—	13
7.	Century Shipping	—	12
8.	Surrendra Overseas Ltd.	—	9
9.	South India Shipping Corporation	—	9
10.	Chowgule Steamships Ltd	1	7

1	2	3	4
11.	Garware Shipping	5	2
12.	Varun Shipping Company Ltd.	3	4
13.	Larsen and Tubro Ltd	1	5
14.	Jay Shree Shipping Ltd.	—	5

Setting up of Rural Telephone Exchange in Rajasthan

6769 SHRI GUMAN MAL LODHA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of areas of Rajasthan where the Rural Exchanges are likely to be set up under Technology Mission during the current and the ensuing financial year;

(b) the rural areas of Rajasthan together with its population which is likely to benefit under the above scheme; and

(c) the number of telephones likely to be installed under the above scheme?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) In rural areas of Rajasthan, Department plans to set up 65 number of telephone exchanges during current financial year and 75 numbers during the ensuing financial year. These exchanges will spread over all rural areas of Rajasthan.

(b) and (c). Under the above scheme 1500 numbers of telephones are likely to be installed during the current financial year and 2500 numbers during the ensuing financial year depending on the actual demand. The benefits will extend to the entire popula-

tion of the villages as also nearby villages where these exchanges would be installed.

Foreign Nationals in India

6770. SHRIGUMAN MAL LODHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of nationals of China, Japan, Tibet, Indonesia, Malaysia residing in India as on 28 February, 1990; and

(b) the number of nationals of these countries granted asylum in India during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) The information is being collected and will be laid down on the table of the House.

(b) Nil.

Proposal Submitted by Gujarat for Supply of drinking water

6771. SHRI KASHIRAM RANA:
SHRI G.K. SHEKHADA:

Will the Minister of AGRICULTURE be pleased to state: